

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Science and Technology for 1982-83. [Placed in Library. See No. LT-3936/82].
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Ocean Development for 1982-83. [Placed in Library. See No. LT-3937/82].
- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Atomic Energy for 1982-83. [Placed in Library. See No. LT-3938/82].
- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Space for 1982-83. [Placed in Library. See No. LT-3939/82].

DETAILED DEMANDS FOR GRANTS OF  
MINISTRY PETROLEUM, CHEMICALS AND  
FERTILISERS FOR 1982-83.

THE MINISTER OF STATE IN THE  
MINISTRY OF PETROLEUM, CHEMICALS AND FERTILISERS (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Petroleum, Chemicals and Fertilisers for 1982-83. [Placed in Library. See No. LT-3940/82].

SHRI INDRAJIT GUPTA: Mr. Speaker, we are walking out in protest.  
(Interruptions)

[At this stage Shri Indrajit Gupta and some other hon. Members left the House]

ANNUAL REPORT OF AND REVIEW ON  
INDIAN DAIRY CORPORATION, BARODA FOR  
1980-81 AND A STATEMENT.  
(Interruptions)

THE MINISTER OF STATE IN THE  
MINISTRIES OF AGRICULTURE  
AND RURAL DEVELOPMENT (SHRI

R. V. SWAMINATHAN): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year 1980-81.
- (ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1980-81 along with the Audited Accounts, and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-3941/82].

NOTIFICATIONS UNDER SUGAR UNDERTAKING (TAKING OVER OF MANAGEMENT)

THE DEPUTY MINISTER IN THE  
MINISTRIES OF AGRICULTURE  
AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 21 of the Sugar Undertakings (Taking Over of Management) Act, 1978:—

- (1) S.O. 167(E) published in Gazette of India dated the 25th March, 1982 regarding management for Cauvery Sugar & Chemicals Limited, Cauvery Factory, Pettilvaytalai (Tamil Nadu).
- (2) S.O. 168(E) published in Gazette of India dated the 25th March, 1982 regarding management of Ajudhiya Sugar Mills, Raja-ka-Sahapur (U.P.).
- (3) S.O. 169(E) published in Gazette of India dated the